GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.1335

FOR ANSWER ON 09/02/2022

COLLABORATIVE GAME PLAN

1335. SHRI T.R. BAALU:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government has proposed a collaborative strategy for the growth of the robust and sustainable steel industry in future;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware of the suspension of the countervailing duties (CVD) on imports of stainless steel flat products from China, and the repeal of CVD on imports of stainless steel flat products from Indonesia, has derailed the growth prospects of the Steel sector; and
- (d) if so, the remedial steps taken by the Government in this regard and if not, the reasons therefor?

ANSWER

THE MINISTER OF STEEL

(SHRI RAM CHANDRA PRASAD SINGH)

- (a)&(b): National Steel Policy, 2017 has a mission to provide environment for attaining "self-sufficiency" in steel production by providing policy support and guidance to steel producers. In order to promote growth and sustainable steel industry, various initiatives taken by the Government include the following:-
- (i) Mining and Mineral Policy reforms to enhance production & availability of iron ore.
- (ii) Notification of Domestically Manufactured Iron and Steel Products (DMI&SP) Policy for promoting procurement of Made in India steel.
- (iii) Notification of Steel Scrap Recycling Policy to enhance the availability of domestically generated scrap.
- (iv) Issuance of Steel Quality Control Order to stop manufacturing and import of non-standardised steel.
- (v) Steel Import Monitoring System (SIMS) for advanced registration of steel imports.
- (vi) Production Linked Incentive (PLI) Scheme for Specialty Steel with an outlay of ₹ 6322 Crore.
- (vii) An eco-system of Research & Development has been created in the steel sector, with the participation of all related stakeholders towards efficiency, sustainability and modernization.

(c)&(d): There has been growth in imports of stainless steel flat products from China and Indonesia. However, considering prevailing high prices of stainless-steel products, a decision has been taken in Union Budget 2022-23 to revoke countervailing duties (CVD) on stainless-steel products. Also, Customs Duty exemption on stainless-steel scrap has been extended for another year, i.e., till 31.03.2023 to provide relief to the MSME secondary steel producers. Further, Government has brought 145 Indian Standards on steel and steel products under mandatory Quality Control Order to ensure import of only quality steel products.
